RESUME' OF WORK DONE BY LOK SABHA

(FOURTH LOK SABHA — SECOND SESSION 1967)

(22nd May to 12th August, 1967.)



LOK SABHA SECRETARIAT NEW DELHI

September, 1967.

PREFACE

This publication contains a brief resume' of work done by Lok Sabha during the Second Session of Fourth Lok Sabha, 1967

NEW DELHI; September 1, 1967 S L SHAKDHER, Secretary

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RESUME' OF WORK DONE BY LOK SABHA DURING THE SECOND SESSION OF FOURTH LOK SABHA

1. PERIOD OF SESSION

Period of Session ... 22nd May to 12th August, 1967

Number of sittings ... 62

Number of sitting hours 392 hrs, and 54 minutes

2. ADJOURNMENT MOTIONS

 ••	134
 	112
 	22
	16

S1.	Subject	Name of Member	Date when	Date when	Decision of the
					House
1.	Food situation in the country.	Shri S.M. Banerjee	22-5-67	22-5-67	Negatived.
2.	Agitation by Delhi Police	Dr. Ram Manohar Lohia	24-5-67	24-5-67	Negatived.
3.	Alleged failure of the Government to protect the Indian diplomatic personnel in Communist China and sever displomatic relations with a regime which fails to observe even elementary decencies in its international relations and diplomatic behaviour.	Shri Madhu Limaye	14-6-67	14-6-67	Negatived.
. 4.	Incidents in Tihar Jail, Delhi, on the 29th June, 1967.	Shri Nath Pai	3-7 - 67	8-7-67	Withdrawn by leave of the House.
5.	Alleged failure of the Government to ensure security from attacks by Naga hostiles in the border areas of Assam an Manipur.	Shri Hem Barua	17-7-67	17-7-67	Negatived,
6.	Failure of the Central Government to prevent prorogation of the Madhy Pradesh Assembly by the Governor when the Assem session had been called t pass the budget and a vot was to be taken on Educa Ministry's Grants and furt when the vote was likely go against the Governme in view of crossing of the floor by several Congress members.	nbly o te ttion ther t to	20-7-67	20-7-67	Negatived.

3. BILLS

A. GOVERNMENT BILLS

(i) Introduced:

- (1) The Government (Liability in Tort) Bill, 1967.
- (2) The Anti-Corruption Laws (Amendment) Bill. 1 967
- (3) The Finance (No.2) Bill, 1967.
- (4) The Unlawful Activities (Prevention) Bill, 1967.
- (5) The Tea (Amendment)Bill, 1967.
- (6) The Andhra Pradesh and Mysore (Transfer of Territory) Bill, 1967.
- (7) The Iron Ore Mines Labour Welfare Cess (Amendment) Bill, 1967.
- (8) The Appropriation (Railways) No. 3 Bill, 1967.
 - (9) The Salaries and Allowances of Ministers (Amendment) Bill, 1967.
 - (10) The Tea Districts Emigrant Labour (Repeal) Bill, 1967.
 - (11) The Standards of Weights and Messures (Extension to Kohima and Mokokchung Districts) Bill, 1967.
- (12) The Deposit Insurance Corporation (Amendment) Bill, 1967.
 - (13) The Central Laws (Extension to Jammu and Kashmir) Bill, 1967.
 - (14) The Appropriation (No. 2) Bill, 1967.
 - (15) The Food Corporations (Amendment) Bill, 1967.
 - (16) The Cotton Fabrics (Addition/Excise Duty) (Repeal) Bill, 1967.
 - (17) The Contract Labour (Regulation and Aboli tion) Bill, 1967.
 - (18) The Displaced Persons (Compensation and Rehabilitation)
 Amendment Bill, 1967.
 - (19) The Appropriation (Railways) No. 2 Bill, 1967.
 - (20) The Public Wakfs (Extension of Limitation) Amendment Bill, 1967.

^{*} Short Title of the Bill was changed to 'The Appropriation (Railways) No. 2 Bill, 1967' when passed by Lok Sabha.

Short Title of the Bill was changed to 'The Appropriation (Railways) No. 3 Bill, 1967 when passed by Lok Sabha.

- (21) The Patents Bill, 1967.
- (22) The Bihar and Uttar Pradesh (Alteration of Boundaries) Bill, 1967.
- (23) The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967.

i) Bills passed by Rajya Sabha and laid on the Table:

- (1) The Passports Bill, 1967.
- (2) The Companies Tribunal (Abolition) Bill. 1967.
- (3) The Indian Official Secrets (Amendment) Bill, 1967.

ii) Referred to Joint Committee :

The Unlawful Activities (Prevention) Bill, 1967.

v) Joint Committee - Motion for concurrence adopted :

The Central Industrial Security Force Bill, 1966.

v) Bills passed:

- (1) The Anti-Corruption Laws (Amendment) Bill, 1967.
- (2) The Passports Bill, 1967, as passed by Rajya Sabha.
- (3) The Appropriation (Railways) No. 3 Bill, 1967.
 - (4) The Companies Tribunal (Abolition) Bill, 1967, as passed by Rajya Sabha.
 - (5) The Appropriation (No.2) Bill, 1967.
 - (6) The Finance (No. 2) Bill, 1967.
 - (7) The Tea (Amendment) Bill, 1967.
 - (8) The Standards of Weights and Measures (Extension to Kohima and Mokokchung Districts) Bill, 1967.
- ** (9) The Appropriation (Railways) No. 2 Bill, 1967.
 - (10) The Public Wakfs (Extension of Limitation) Amendment Bill, 1967.
 - (11) The Indian Official Secrets (Amendment) Bill, 1967, as passed by Rajya Sabha.

vi) Bills passed by Houses of Parliament and assented to by the President - laid on the Table:

- (1) The Constitution (Twenty-first Amendment) Bill, 1967.
- (2) The Mineral Products (Additional Duties of Excise and Customs) Amendment Bill, 1967.
- (3) The Finance Bill, 1967.

^{*} The Short Title of the Bill was changed to 'The Appropriation (Railways) No. 2 ll, 1967' when passed by Lok Sabha.

^{**} The Short Title of the Bill was changed to "The Appropriation (Railways)
3. Bill, 1967' when passed by Lok Sabha.

- (4) The Armed Forces (Special Powers) Continuance Bill, 1967.
- (5) The Representation of the People (Amendment) Bill, 1967.
- (6) The Land Acquisition (Amendment and Validation) Bill, 1967.
- (7) The Essential Commodities (Amendment) Bill. 1967.
- (8) The Passports Bill, 1967.
- (9) The Companies Tribunal (Abolition) Bill, 1967.
- (10) The Appropriation (Railways) No. 2 Bill. 1967.
- (11) The Anti-Corruption Laws (Amendment) Bill, 1967.
- (12) The Appropriation (No. 2) Bill, 1967.
- (13) The Finance (No.2) Bill, 1967.

B. PRIVATE MEMBERS' BILLS

(i) Introduced:

- (1) The Hindu Marriage (Amendment) Bill, 1967 (Amendment of section 13) by Shri N.C. Chatterjee.
- (2) The Constitution (Amendment) Bill, 1967 (Amendment of articles 80 and 171) by Shri C.K. Bhattacharyya.
- (3) The Constitution (Amendment) Bill, 1967 (Amendment of articles 124 and 220) by Shri C.K. Bhattacharyya.
- (4) The Constitution (Amendment) Bill, 1967 (Amendment of article 48 and Seventh Schedule) by Mahant Digvijai Nath.
- (5) The Indian Penal Code (Amendment) Bill, 1967 (Amendment of sections 324, 326 etc.) by Shri C.K. Bhattacharyya.
- (6) The Constitution (Amendment) Bill, 1967 (Amendment of article 343) by Shri C.K. Bhattacharyya.
- (7) The Constitution (Amendment) Bill, 1967 (Amendment of Eighth Schedule) by Shri Yamuna Prasad Mandal.
- (8) The Recognition of Trade Unions Bill, 1967 by Shri Madhu Limaye.
- (9) The Constitution (Amendment) Bill, 1967 (Amendment of article 31) by Shri Madhu Limaye.
- (10) The Constitution (Amendment) Bill, 1967 (Omission of articles 152, 370, etc.) by Shri Kanwar Lal Gupta.
- (11) The Salaries and Allowances of Ministers (Amendment) Bill, 1967 (Amendment of sections 3, 4, 5, etc.) by Shri Kanwar Lal Gupta.
- (12) The Representation of the People (Amendment) Bill, 1967 (Amendment of sections 14 and 15) by Shri Nath Pai.
 - (13) The Managing Council Bill, 1967 by Shri Ram Krishan Gupta.

- (14) The Investigation Commission Bill, 1967 by Shri Ram Krishan Gupta.
- (15) The Subsidiary Banks Merger Bill, 1967 by Shri Ram Krishan Gupta.
- (16) The Treason Bill, 1967 by Shri Yashpal Singh.
- (17) The Indian Penal Code (Amendment) Bill, 1967 (Amendment of sections 405 and 406) by Shri Ram Krishan Gupta.
- (18) The Representation of the People (Amendment) Bill, 1967 (Amendment of section 77) by Shri Yashpal Singh.
- (19) The Prohibition of Manufacture and Import of Hydrogenated Vegetable Oils Bill, 1967 by Shri Yashpal Singh.
- (20) The Hire-Purchase Bill, 1967 by Shri Yashpal Singh.
- (21) The Payment of Wages (Amendment) Bill, 1967 (Amendment of sections 1 and 15 and Insertion of new section 15A) by Shri S.C.Samanta.
- (22) The Delivery of Books and Newspapers (Public Libraries) Amendment Bill, 1967 (Amendment of sections 2 and 3) by Shri S.C.Samanta.
- (23) The Companies (Amendment) Bill, 1967 (Insertion of new sections 43B and 250 AA and amendment of sections 224, 237, etc.) by Shri Diwan Chand Sharma.
- (24) The Gift-Tax (Amendment) Bill, 1967 (Amendment of sections 22, 23, etc.) by Shri Diwan Chand Sharma.
- (25) The Foreign Exchange Regulation (Amendment) Bill, 1967 (Amendment of sections 2 and 23 etc.) by Shri Diwan Chand Sharma.
- (26) The Prevention of Corruption (Amendment) Bill, 1967 (Omission of section 6) by Shri Vishwa Nath Pandey.
- (27) The Code of Criminal Procedure (Amendment) Bill, 1967 (Amendment of sections 127, 128 and 129) by Shri Vishwa Nath Pandey.
- (28) The Code of Criminal Procedure (Amendment) Bill, 1967 (Amendment of section 252) by Shri Vishwa Nath Pandey.
- (29) The Constitution (Amendment) Bill, 1967 (Amendment of article 134) by Shri Vishwa Nath Pandey.
- (30) The Constitution (Amendment) Bill, 1967 (Amendment of article

 13 and insertion of new article 19A etc.) by Shri K.R.Ganesh.
- (31) The Constitution (Amendment) Bill, 1967 (Amendment of article 102) by Shri K.R. Ganesh.
- (32) The Salaries and Allowances of Members of Parliament (Amendment)
 Bill, 1967 (Amendment of section 2) by Chaudhary Nitiraj Singh.
- (33) The Companies (Amendment) Bill, 1967 (Substitution of sections 293 A, 324 etc.) by Shri Madhu Limaye.
- (34) The Industrial Disputes (Amendment) Bill, 1967 (Amendment of sections 2, 10 etc. by Shri Madhu Limaye.

- (35) The Constitution (Amendment) Bill, 1967 (Amendment of the Eighth Schedule) by Shri Inder J. Malhotra.
- (36) The Constitution (Amendment) Bill, 1967 (Amendment of article 48 and the Seventh Schedule) by Dr. Govind Das.
- (37) The Hindu Marriage (Amendment) Bill, 1967 (Amendment of section 5) by Shri Panna Lal Barupal.
 - (38) The Constitution (Amendment) Bill, 1967 (Amendment of the Preamble) by Shri Krishna Dev Tripathi.
 - (39) The Constitution (Amendment) Bill, 1967 (Amendment of the Seventh Schedule) by Shri Krishna Dev Tripathi.
 - (40) The Constitution (Amendment) Bill, 1967 (Insertion of article 37A) by Shri Krishna Dev Tripathi.
 - (41) The Salaries and Allowances of Members of Parliament (Amendment)

 Bill, 1967 (Amendment of sections 3, 4 etc.) by Shri Krishna Dev Tripathi
 - (42) The Constitution (Amendment) Bill 1967 (Amendment of articles 217, 227 etc. by Shri Prakash Vir Shastri.
 - (43) The Ganga Valley Corporation Bill, 1967 by Shri Maharaj Singh Bharti.
- (44) The Constitution (Amendment) Bill, 1967 (Amendment of article 93) by Shri Nath Pai.
- (45) The Constitution (Amendment) Bill, 1967 (Amendment of article 16) by Shri Shiva Chandra Jha.
- (46) The Industrial Disputes (Amendment) Bill, 1967 (Amendment of section 25 FFF by Shri Deven Sen.
- (47) The Foreign Aid (Maintenance of Account) Bill, 1967 by Shri Kanwar Lal Gupta
- (48) The Indian Penal Code (Amendment) Bill, 1967 (Amendment of section 309) by Shri Diwan Chand Sharma.
- (49) The Indian Penal Code (Amendment) Bill, 1967 (Amendment of section 21) by Shri Atal Bihari Vajpayee.
- (50) The Constitution (Amendment) Bill, 1967 (Substitution of article 352 and insertion of new article 359A) by Shri Erasmo de Sequeira.
 - (51) The Constitution (Amendment) Bill, 1967 (Omission of article 358) by Shri Samarendra Kundu.
 - (52) The Constitution (Amendment) Bill, 1967 (Omission of articles 291, 362 and 363) by Shri Samarendra Kundu.
 - (53) The Constitution (Amendment) Bill, 1967 (Amendment of article 164) by Shri Om Prakash Tyagi.
 - (54) The Constitution (Amendment) Bill, 1967 (Amendment of article 311) by Shri V. Visuanatha Menon.

- (55) The All India Ayurvedic University Bill, 1967 by Shri A. T. Sarma.
- (56) The All India Ayurvedic Medical Council Bill, 1967 by Shri A.T.Sarma.
- (57) The Constitution (Amendment) Bill, 1967 (Amendment of article 85) by Shri Prakash Vir Shastri.

(ii) Motion for Introduction Negatived:

The Salaries and Allowances of Members of Parliament
(Amendment) Bill, 1967 (Amendment of sections 3, 6 etc.)
by Shri Panna Lal Barupal.

(iii) Motion for circulation Negatived:

The Constitution (Amendment) Bill, 1967 (Amendment of articles 37, 45 etc.) by Shri Madhu Limaye.

(iv) Referred to Joint Committee :

The Constitution (Amendment) Bill, 1967 (Amendment of article 368) by Shri Nath Pai.

(v) Bill Negatived:

The Constitution (Amendment) Bill, 1967 (Amendment of articles 15 and 16) by Shri Era Sezhiyan,

(vi) Bill under consideration:

The Companies (Amendment) Bill, 1967 (Substitution of sections 293A, 324 etc.) by Shri Madhu Limaye.

4 CALLING ATTENTION - STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197.

S. No	. Subject.	Name of Member.	Name of Minister Date of Statement.
1.	2,	3.	4.
1.	Serious food situation and reported starvation deaths in various parts of the country.	Shri S. M. Banerjee.	Shri Jagjivan Ram. 22.5.1967.
2.	Refusal by All India Radio authorities at Calcutta to Labour Minister, West Bengal to broadcast on Ist May, 1967 on May Day.	Shri S.M. Banerjee	. Smt. Nandini Satpathy 24.5.1967

Firing by Pakistani forces on 3. Shri Atal Rihari Sardar Swaran Singh. the Indian border Patrol Vajpayee. 25.5.1967. South-West of Akhnoor on the 19th May, 1967 and concentration of Pakistani forces in Daggar area. Ambush by Mizo rebels of a Shri Jagannathrao Shri Y. B. Chavan. mobile unit of Indian Joshi. 26.5.1967. security Forces on the Silchar-Aijal Road resulting in the reported death of nine security men and injuries to five others. Alleged interference by the Shri Yashpal Singh. Shri Y.B. Chavan 29.5.1967. Union Minister for Home Affairs in regard to "Gheraos" in West Bengal as reported in the Press. Smt. Indira Gandhi. Shri S. M. Banerice. Reported news about some of 30.5.1967. the Central Ministers being on the pay roll of Birlas. Result of the recent talks Shri S.M. Banerjee. Shri Jagjivan Ram. between the Minister of 31.5.1967.

Result of the recent talks
between the Minister of
Food and Agriculture and
the Chief Minister of Kerala
regarding serious food situation
in Kerala and steps to be
taken to prevent collapse of
rationing system there.

and other places from 1st

June, 1967.

Proposed retrenchment of more than two thousand Defence Workers in various Defence establishments at Delhi, Bangalore, Poona

Shri S.M. Banerjee.

Sardar Swaran Singh. 1.6.1967

1,	2.	3.	4.
9.	Government's refusal to raise dearness allowance in respect of Central Government employees in spite of average rise of ten points in the cost of living index.	Shri S.M. Banerjee.	Shri Morarji R. Desai. 2.6.1967.
10.	Recent air violations by Pakistan on Rajasthan border and heavy concentration of Pakistani troops there.	Shri Yashwant Singh Kushwah	Sardar Swaran Singh. 5.6.1967.
11.	Reported refusal by the Central Government to make available to the Orissa State Government the report of the CBI on the dealings of certain undertakings in which Shri B. Patnaik the former Chief Minister of Orissa has a controlling interest.	Shri Madhu Limaye	Shri Y. B. Chavan. 8.6.1967.
12.	Communique issued by the Indian Embassy in Rome allege giving a wrong statement of facts relating to the views expressed by the Pope when the Minister of Health and Family Planning had an audience with the Pope on the 26th May, 196	ne the	Dr. S.Chandrasekhar. 12.6.1967.
13	Charges levelled by the Deput Chief Minister of West Bengal against the Union Minister of Home Affairs that the latter encouraged officers to revolt against the Government of West Bengal.	y Shri Yashpal Singh.	Shri Y.B. Chavan. 13.6.1967.
14	. Detention of Indian diplomats by China.	Shri S.S.Kothari.	Shri M.C.Chagla. 13.6.1967.

Reported demolition of shanties in Jamuna Bazar, Delhi and arrests made in that connection.

bomb by China.

Shri George Fernandes.

That Ir game th Sardar Swaran Singh. 21.6.1967

Shri Bibhuti Mishra.

Shri Jagannath Rao. 22.6.1967.

1.	2.	3.	4.
20.	Acute Scarcity of food grains in Assam and West Bengal.	Shri Hem Barua,	Shri Jagjiwan Ram. 23.6.1967.
21.	Reported hunger strike on the 20th June, 1967 by Eighteen thousand employees of the Food Department all over India in protest against non-implementation of long standing demands.	Shri Samar Guha.	Shri Annasahib P. Shinde. 26.6.1967.
22.	Reported assault on Shri Bimal Kanti Ghosh, M.P. in his constituency in West Bengal.	Shri Dwaipayan Sen.	Shri Y. B. Chavan. 27. 6. 1967.
	Reported detention of an India bound food ship by U.A.R. and order to unload 27, 000 tons of foodgrains as fine.	Shri Kameshwar Singh.	Sardar Swaran Singh. 30.6.1967.
24.	Reported recent intrusion of Pakistani planes in the Eastern Sector of India.	Shri Iswar Marandi.	Sardar Swaran Singh. 4.7.1967.
25.	Reported calling in of the Indian Navy to maintain ship movements in Bombay Port in view of the strike of the crew under the Bombay Port Trust authorities.	Shri Hem Barua.	Dr. V. K. R. V. Rao. 6.7.1967.
26.	Reported decision of the Government to decontrol Coal.	Shri S.S.Kothari.	Dr. M. Channa Reddy. 7.7.1967.
27.	Reported statement made by Shri Phizo in London about his intention to participate in talks with the Government of India on the Naga problems on certain conditions.	Raja Kamakhya Prasad Singh Deo Mahindra Bahadur.	Shri M.C.Chagla. 10.7.1967.

1.	2.	3.	4.
28.		Shri S.S. Kothari	Shri M.C.Chagla 11.7.1967
29.	Reported movement of Chinese Armed division specialised in sabotage activities on Bhutan and Sikkim borders.	Shri Samarendra Kundu,	Sardar Swaran Singh, 12.7.1967.
30.	Reported statement of the Chief Minister of Assam about the forcible possession of 948 bighas of Indian territory in the Lathitilla-Dumabari area of Assam by Pakistan.	Shri Kanwar Lal Gupta.	Shri M. C. Chagla. 13.7.1967.
31.	Union Government's Noti- fication under the Arms Act prohibiting the carrying of bows, arrows and spears without licences within the Siliguri sub- division of Darjeeling District of West Bengal.	Shri Atal Bihari Vajpayee.	Shri Y. B. Chavan. 14. 7.1967.
32.	Reported killing of 23 policemen of the Central Reserve Police in an ambush and looting of arms and ammunition by Naga hostiles in Manipur.	::Shri Siddheshwar Prasad.	Shri Y.B. Chavan. 15.7.1967.
33.	Failure of talks on the re- organisation of Assam.	Shri Madhu Limaye.	Shri Y.B. Chavan. 17.7.1967.
34.	Reported illegal occu- pation of 4852 acres of Indian Territory by Pakistan since 1963 in Karim- pur police station of Nadia District in West Bengal.	Shri Kanwar Lal Gupta.	Shri Surendra Pal Singh. 19.7.1967.

diplomatic personnel there.

1.	2.		
1,	Δ.	3.	4.
41.	Atrocities on Budhist minorities in East Pakistan, destruction of an ancient Budhist Vihar of Rajanagar in Chittagong district and murder of its chief priest.	Shri Samar Guha.	Shri M.C.Chagla 2.8.1967.
42.	Acute shortage of foodgrains in Delhi causing virtual breakdown of the rationing system.	Shri Hardayal Devgun.	Shri Annasahib P. Shinde. 3.8.1967.
4 3.	Manhandling of some Members of Parliament by the Police at the Prime Minister's residence on the 29th and 30th July, 1967.	Shri Arangil Sreedharan	Shri Y.B.Chavan 7.8.1967.
44.	Reported deportation of Indian nationals from Singapore.	Shri Yashpal Singh.	Shri M.C.Chagla 8.8. 1967.
45,	Reported escape of some Naxalbari rebel leaders to Tibet <u>via</u> Nepal.	Shri Madhu Limaye.	Shri Y.B.Chavan. 10.8.1967.
46.	Reported sale of troop- carrying helicopters and other lethal weapons to Pakistan by U.S.S.R. and the training of Pakistani airmen in the U.S.S.R. for flying these helicopters.	Shrimati Sushi la Rohatgi .	Shri Surendra Pal Singh. 11.8.1967.
47.	Reported occupation of 10 squaremiles of Indian territory by Pakistan in Ichaichari-Patichari maujas of Tripura.	Shri Hem Barua	Shri M.C.Chagla. 12.8.1967.

6. FINANCIAL BUSINESS

A RAILWAY BUDGET

(i) Railway Budget for 1967-68.

Subject	Presented on	General discussion on
Budget (Railways) for 1967-68	22-5-67	26-5-67
		29-5-67
		30-5-67
		31-5-67
3 >		1-6-67
	•	2-6-67
		5-6-67

(ii) Demands for Grants (Railways)

Subject	Discussed on	Voted on
Demands for Grants Nos. 1 to 1, 11A, 12 to 18 and 20 in espect of the Budget (Railways) or 1967-68.	20-6-67 21-6-67 22-6-67	22-6-67

(iii) Demands for Excess Grants (Railways)

Subject	Presented on	Discussed on	Voted on	}
Demands for Excess Grants in respect of the Budget Railways) for 1964-65.	26~5-67	2-8-67	2-8-67	

B. GENERAL BUDGET

(i) General Budget for 1967-68

Subject	Presented on	General Discussion on	
Budget (General) for 1967-68	25-5-67	5-6-67	
2006.		6-6-67	
		7-6-67	
		8-6-67	
		9-6-67	
		12-6-67	
		13-6-67	
		1 4- 6-67	
(ii) Demand	ds for Grants (General B	udget)	,
Si. No. Subject	Discussed on	Voted on	
1. 2.	3.	4.	
1. 2.		4 . 28-6-67	
1. 2. Demands for Grants of the Ministr	ry/Department of - 26-6-67 27-6-67		
1. 2. Demands for Grants of the Ministr (1) Defence	ry/Department of - 26-6-67 27-6-67 28-6-67	28-6-67	
1. 2. Demands for Grants of the Ministr (1) Defence	ry/Department of 26-6-67 27-6-67 28-6-67	28-6-67	
2. Demands for Grants of the Ministr (1) Defence	ry/Department of 26-6-67 27-6-67 28-6-67 28-6-67 29-6-67	28-6-67	
1. 2. Demands for Grants of the Ministr (1) Defence	28-6-67 29-6-67 28-6-67 28-6-67 29-6-67 30-6-67	28-6-67 30-6-67	
1. 2. Demands for Grants of the Ministr (1) Defence	26-6-67 27-6-67 28-6-67 28-6-67 29-6-67 30-6-67 3-7-67 4-7-67 5-7-67	28-6-67 30-6-67	
1. 2. Demands for Grants of the Ministr (1) Defence	28-6-67 29-6-67 28-6-67 28-6-67 29-6-67 30-6-67	28-6-67 30-6-67	
2. Demands for Grants of the Ministr (1) Defence (2) Commerce (3) Home Affairs	26-6-67 27-6-67 28-6-67 28-6-67 29-6-67 30-6-67 3-7-67 4-7-67 5-7-67	28-6-67 30-6-67	
1. 2. Demands for Grants of the Ministr (1) Defence	ry/Department of 26-6-67 27-6-67 28-6-67 28-6-67 30-6-67 3-7-67 4-7-67 5-7-67 6-7-67	28-6-67 30-6-67 6-7-67	
1. 2. Demands for Grants of the Ministr (1) Defence (2) Commerce (3) Home Affairs	ry/Department of 26-6-67 27-6-67 28-6-67 28-6-67 30-6-67 3-7-67 4-7-67 5-7-67 6-7-67	28-6-67 30-6-67 6-7-67	
1. 2. Demands for Grants of the Ministr (1) Defence (2) Commerce (3) Home Affairs	ry/Department of 26-6-67 27-6-67 28-6-67 28-6-67 30-6-67 3-7-67 4-7-67 5-7-67 6-7-67	28-6-67 30-6-67 6-7-67	

1	2.	3.	4.	
	(6) Food, Agriculture,	11.7.67	15-7-67	
	Community Develop-	12-7-67	:-	
	ment and Cooperation.	13-7-67		
		14-7-67		
		15-7-67		
	(7) External Affairs	15-7-67	18-7-67	
		17-7-67		
		18-7-67		
	(8) Labour, Employment and	18-7-67	20-7-67	
	Rehabilitation	19-7-67		
		20-7-67		
E	(9) Industrial Development	20-7-67	21-7-67	
į.	and Company Affairs.	21-7-67		
, /	(10) Works, Housing and	22-7-67	22-7-67	
	Supply			
	(11) Health and Family Planning	22-7-67	22-7-67	
	(Demands for Gra	ants guillotined)		
	(12) Education)		
	(13) Finance)		
	(14) Information and Broadcasting)		
	(15) Law)		
	(16) Petroleum and Chemicals)	22-7-67	
	(17) Steel, Mines and Metals)		
1	(18) Tourism and Civil Aviation)		
	(19) Transport and Shipping)		
	(20) Atomic Energy)		
	(21) Parliamentary Affairs)		
	(22) Social Welfare)		
	(23) Planning Commission)		
	(24) Lok Sabha)		
	(25) Rajya Sabha)		
;	(26) Secretariat of the Vice-Preside	nt)		
1				

(iii) Demands for Excess Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants in respect of the Budget (General) for 1964-65.	12-8-67		

7. HALF-AN-HOUR DISCUSSION UNDER RULE 55.

S. No	Subject	Name of Member.	Date
1.	Purchase of tyres by Ministry of Defence.	Smt. Tarkeshwari Sinha	26-5-1967,
2.	Supply of U.S. arms to Pakistan.	Shri S. M. Banerjee.	29-5-1967.
3.	Nuclear non-proliferation treaty.	Shri P. Ramamurti.	2 1.5.1967.
4.	Import of Rubber.	Shri K.M.Abraham.	1.6.1967.
5.	Purchase of islands in the Indian Ocean by the British Government.	Shri C.K.Chakrapani.	5-6-1 96 7.
6.	National Food Budget.	Shri Madhu Limaye.	7-6-1 9 67.
7.	'Shiv Sena'	Smt. Suscela Gopalan.	12-6-1967.
8.	Wealth of persons holding Public Offices.	Shri George Fernandes.	21-6-1967.
9.	Repatriation of Dr. Dharma Teja	. Dr. Ram Manohar Lohia.	23-6-1 967 .
10.	Strikes and Labour Agitations.	Shri A.K.Gopalan.	27-6-1967.
u.	Conversions in Bihar.	Shri Kanwar Lal Gupta.	28-6-1967 .
12.	Arbitration on Chandigarh.	Shri Shri Chand Goyal.	5-7-1 96 7.
13.	'Son et Lumiere' spectacle at the Red Fort, Delhi.	Shri Samar Guha.	7-7-196 7.

1.	2.	3.	4.
١.	Vietnam.	Shri V. Krishnamoorthi	10.7.1967
i.	Retrenchment in Foreign Oil Companies.	Shri R. Umanath.	12-7-1967.
	Wheat requirements of Orissa.	Shri Chintamani Panigrahi.	14-7-1967.
	Corporation for closed Textile Mills.	Shri S.R. Damani.	17-7-1967
	Pande Committee Report on Durgapur Steel Plant.	Shri Madhu Limaye.	21-7-1967.
θ.	Construction of annexe to the Ashoka Hotels Limited, New Delhi (including a Revolving Tower Restaurant etc.)	Shri Kanwar Lal Gupta.	24-7-1967.
	Loss in Hindustan Steel Limited.	Shri Surendranath Dwivedy.	26-7-1967
•	Sangeet Natak Akademi and Sahitya Akademi.	Dr. Ram Manohar Lohia.	28-7-1967
	Tuticorin Harbour Project.	Shri K. Anbazhagan.	31-7-1967.
١.	Scarcity of Sugar	Shri Prakash Vir Shastri.	2-8-1967.
4.	Viscounts.	Shri George Fernandes.	4- 8-1967.
5.	Starvation deaths.	Shri S. Supakar.	11-8-1967.

8. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193

1 No	. Subject	Name of Member	Date of Dis- cussion
11.	Formation of a parallel Government in Naxalbari and Kharibari areas in West Bengal.	Shri Kanwar Lal Gupta	13-6-67

1.	2.		
	2.	3.	4.
2.	Use of foreign funds in the recent elections in India.	Shri Rajendranath Barua.	15-6-67
3.	Strike by Air India Pilots	Shri Kanwar Lal Gupta	29-6-67
4.	Question of abolishing the special privileges and privy pursoes of the former rulers of the princely States.	Shri Madhu Limaye	13-7-67
5.	Assault on Shri Bimalkanti Ghosh, M.P., in his consti- tuency in West Bengal.	Shri Surendranath Dwivedy	18-7-67
6.	Repatriation of Dr. Dharma Teja.	Dr. Ram Manohar Lohia.	25-7-67.
7.	Reported sale of military materials by West Germany to Pakistan	Shri Prakash Vir Shastri	3-8-67
8.	Illegal occupation of Indian territory by China, Pakistan and other countries.	Shri Kanwar Lal Gupta.	8-8-67
• 9.	Statement on area of India.	Dr. Ram Manohar Lohia	8-8- 6 7

9. MEMBERS

(i) Resignation:

S1. No.	Name	State	Consti- tuency	Date of resigna-tion.	Date of announce- ment in the House
	Dr. Basant Narain Singh.	Bihar	Hazari - Bagh	13-5-67	22-5-67

• Discussed together.

(ii) Leave Granted:

1

£

S1. 1	No. Name of Member				Period for which leave granted
1.	Shri N. Dandeker				20-3-67 to 3-4-67
2.	H.H.Maharaja Sriraj Meghrajji Dhrangadhra	•	•	•	18-3-67 to 8-4-67
3.	Maharani Gayatri Devi of Jaipur				22-5-67 to 19-7-67
4.	Maharani Vijayamala Rajaram Chhatrapati Bhosle		•		22-5-67 to 15-6-67
5.	Dr. Sisir Kumar Saha				5-6-67 to 2-8-67
6.	Shri Jai Bahadur Singh				5-6-67 to 2-8-67
7.	Shri G.M. Bakshi				26-6-67 to 18-7-67
8.	Shri M.K.Shivananjappa				30-6-67 to 12-8-67
9.	Shri Jageshwar Yadav				3-7-67 to 19-7-67
10.	Shri Dahyabhai Parmar				10-7-67 to 30-7-67
11.	Shri Pashabhai Patel				6-6-67 to 1-8-67
12.	Shri Charanjit Rai				10-7-67 to 12-8-67
13.	Shri K.R.Ganesh				5-7-67 to 20-7-67
14.	Shri Deven Sen				5-6-67 to 24-7-67

10. MOTIONS

S1. No	. Brief Subject.	Under rule	Member	Date of discus-sion.	Decision of the House.
1,	2.	3.	4.	5.	6.
1.	Fifteenth Report of the	191	Shri Vidya	22.5.67	Discussion
	Union Public Service Commission.		Charam Shukla.	24.5.67	not con- cluded.

1.	2.	3.	4.	5.	6.
2,	First Report of the Committee of Privileges.	315	Shri Hardayal Devgun.	29-5-67	A dopted.
3.	Second Report of the Rules Committee.	331(2)	Dr. Ram Subhag Singh.	23-6-67	Adopted.
4.	Statement on emer- gency made by the Minister of Home Affairs.	342	Shri Hem Barua.	26-6-67	-
5.	Second Report of the Committee of Privileges.	315	Shri Madhu Limaye.	31.7-67	Adopted.
6.	Fourteenth and Fifteenth Reports of the Commissioner for Scheduled Castes and Scheduled Tribes.	191	Smt.Phulrenu Guha	2.8.67 3.8.67 7.8.67. 8.8.67.	if god od Negatived
7.	Appointment of a Committee to work out the proposals for restricting individual monthly expenditure.	191	Dr. Ram Manohar Lohia.	4.8.67	Negatived.
8.	Food situation in the country.	342	Shri Annasahib P. Shinde.	7.8.67. 10.8.67.	-
9.	Report of the Dearness Allowance Commission on the question of the grant of Dearness Allowance to Central Government Employees in future.	191	Shri M.L. Sondhi	12.8.67	Negatived.
10.	Working of the Sugar industry.	342	Shri Kashi Nath Pandey.	12.8.67	Discussion not concluded.

11. MOTION FOR MODIFICATION OF STATUTORY RULES AND ORDERS

Brief Subject	Under r	ule	Member	Date of dis- cussion	Decision of the House
Annulment of the Police-Forces (Restriction of Rights) Rules, 1966.	235		S. M. erjee	2-8-67	Negatived

12. MOTION UNDER RULE 388

Brief Subject	Member	Date on which motion moved/ brought before the House,	Decision of the House
Suspension of rules 60 and 61 in their application to the adjournment motion by Shri Madhu Limaye regarding prorogation of the Madhya Pradesh Legislative Assembly, in so far as they related to the time for asking for leave to move the motion and the time for taking up the motion.	Shri Madhu Limaye	20-7-67	Adopted

13. OBITUARY REFERENCES

Sl.	Name and particulars of Membership	Date of Death	Date on which reference made
1.	2.	3.	4.
1.	Shri Lotan Ram, Member of the First Lok Sabha.	30-4-67	22-5-67
2.	Capt. Awadesh Pratap Singh, member of the Constituent Assembly of India and the Provisional Parliament.	7-6-67	19-6-67

1,	2.	3.	4.
3.	Shri Gopinath Singh, member of the Provisional Parliament.	29-6-67	30-6-67
4.	Shri Naushir Bharucha, member of the Second Lok Sabha.	9-7-67	10-7-67
5.	Chaudhri Sri Chand, member of the Central Legislative Assembly.	19-7-67	20-7-67
6.	Shri Pramathanath Banerjee, member of the Second Lok Sabha.	1-8-67	3-8-67
7.	Shri Jai Bahadur Singh, sitting member of Lok Sabha.	9-8-67	79-8 -67

14. PANEL OF CHAIRMEN

Members nominated		Date of nomination	
1.	Shri Krishnan Manoharan)	
)	
2.	Shri C.K.Bhattacharyya)	
)	
3.	Shri G.S. Dhillon)	19-6-67
)	
١.	Shri Bal Raj Madhok	.)	
)	
j.	Shrimati T. Lakshmikanthamma)	
)	
3.	Shri S.M.Joshi)	
)	

15. PAPERS LAID ON THE TABLE

(i) By Government ... 531

(ii) By Private Members .. 11

16. PETITIONS

Presented by Member 2. 1

17. QUESTIONS OF PRIVILEGE

1,	2,	3.	motion moved/ discussed. 4.	5.
	Question of privilege against the Editor, Hindustan, in respect of the editorial published in its issue dated the 2nd June, 1967, allegedly casting reflections on Members of Parliament with reference to the discussion in Parliament on the Hazari Report.	Shri Madhu Limaye.	5.6.67	Matter referred by the House to the Committee of Privileges. Report of Com- mittee of Privileges presented on 18th July 1967 and adopted by the House on the 31st July, 67.
2.	Question of privilege against Shri Sheel Bhadra Yajee, Member of Rajya Sabha, in respect of certain allegations made by him in that House on the 30th May, 1967 against Dr. Ram Manohar Lohia.	Shri Sant Bux Singh, Dr. Ram Manohar bohia and Shri Rah Ray.	6,6.1967.	Consent withheld by Speaker.
· 3.	Question of privilege against the Columnist, Editor, Publisher, Printer and Proprietor of the Hindustan Times in respect of an article under the caption "Shades of the Star Chamber" published in its issue dated the 4th June, 1967, allegedly casting reflections on Parliament and its Members.	Shri Madhu Limaye.	7.6.1967	Matter referred by the House to the Committee of Privileges.

1,	2.	3.	4.	5.
4.	Question of privilege against Shri Arjun Arora for making alleged baseless allegations against Sarvashri Satya Narain Sinha and K.C.Pant, Members of Lok Sabha and Ministers, that they were in the pay of Birlas.	Shri P, Ramamurti	21.6.67	The motion moved by Shri P. Ramamurti for referring the matter to the Chairman of Rajya Sabhawas negatived by the House.
5.	Question of privilege against Shri S. M. Banerjee, M. P. for certain observations made by him on the 30th May, 1967 house by him on the 6th while asking a question on a calling attention matter.	Shri Atal Bihari Vajpayee.	27.6.67	Consent withheld by Speaker.
6.	Question of privilege against Shri Sheel Bhadra Yajee, Member of Rajya Sabha, for certain allegations made by him in Rajya Sabha against Dr. Ram Manohar Lohia.	Shri Madhu Limaye	28.6.67	Consent with- held by Speaker.
7.	Question of privilege against the U.N.I. and the Indian Express for alleged misreporting of Shri C.K. Bhattacharya's speech in the House on 4.7.67.	Shri C.K. Bhatta- charya.	6.7.67 and 10.7.67	Matter closed after publication of a correction and regret in the Indian Express by its Editor.
8.	Question of privilege against the Editor of the <u>Kalinga</u> , an Oriya daily from Cuttack, for alleged misreporting of Shri P. K. Deo's speech in the House on the 3rd July, 1967.	H. H. Maharaja Pratap Keshari Deo.	13.7.67	The matter was referred by the House to the Committee of Privileges.

1	2.		3.	4.	5.
9.	Question of privilege against the Minister of Home Affairs for alleged incorrect statement made by him in the House on the 20th July, 1967, regarding the prorogation of the Madhya Pradesh Legislative Assembly.	Shri Shri Goyal.	Chand	25.7.67	Consent with- held by Speaker.
10.	Question of privilege against the Minister of Home Affairs for alleged keeping the House in the dark by his statements made on the 28th and 31st July about the printing of Madhya Pradesh Budget for presentation to Lok Sabha.	Shri Atal Bihari Vajpayee		1.8.67	Motion moved by Shri Atal Bihari Vajpaye for referring the matter to Committee of Privileges was negatived by thouse.
	18 QUES	TIONS	ANSWERE	D	
	(ii) (i) Star	red	•••	171	19
	(ii) Unst	arred	•••	87	3 0
	(iii) Shor	t Notice	•••	•••	4 6 -
	(iv) Und	ler Rule 40		•••	5
	19. RES	SOLUTIO	ons		
	(i) Statu	itory Resol	ution:		
	Brief Subject Section	of Act	Minister	Date of dis-	Decision of the House
of the No.	ne Ministry of Commerce of Inc	f Act,	Shri Dinesh Singh	12-8-67	Adopted

(ii) Private Members' Resolutions

Sl. No.	Subject	Member	Date of discussion	Decision of the House
1.	2.	3.	4.	5.
ι.	Crisis in textile	Shri P. P. Esthose	31-3-67	Negatived
	industry.		(First Session) 2-6-67	
	Steel decontrol.	Shri K. Ananda	2-6-67	Negatived
		Nambiar	16-6-67	·
3.	Scheme for procure	- Shri Bhagaban	16-6-67	Negatived
	ment of foodgrains.	Das	30-6-67	
	Tibet	Shri Shri Chand	30-6-67	Negatived
		Goyal .	14-7-67	•
	Wage Freeze	*Shri C.K.	28-7-67	Negati ved
	Policy.	Chakrapani	11-8-67	
·.	Crossing of the	Shri P. Venkata-	11-8-67	Discussion
	floor by legislators.	subbaiah		not conclude
	floor by legislators.	subbaiah		not con

20. STATEMENTS BY MINISTERS

S1. No.	Subject	Name of Minister	Date
1.	2.	3.	4.
1.	Detailment of No. 26 UP Express at Kuppam Station on the Southern Railway on the 21st May, 1967.	Shri C, M. Poonacha	22.5.67
2.	The Minister of External Affair's Visit to Kuwait, Iran, Geneva, Malaysia and Singapore.	Shri M.C.Chagla	22.5.67
'3.	U.K.'s renewed application for entry into E.C.M.	on Shri Dinesh Singh	24.5.67
4.	Recent developments in West Asia.	Shri M.C.Chagla	25.5.67

1.	2,	3,	4.
5.	Government business for the week commencing (th June), the 29th May, 1967.	Dr. Ram Subhag Singh	26.5.67
6.	Government business for the week commencing 5th June, 1967.	Dr. Ram Subhag Singh	26.5.67
7.	Present situation in West Asia.	Shrimati Indira Gandhi.	6.6.67.
8.	Further developments in West Asia situation,	Shri M.C.Chagla	8.6.67
9.	Delay in the arrival of foodships in India due to closure of Suez Canal.	Shri Jagjivan Ram	9.6.67
10.	Government business for the week commencing 12th June, 1967.	Dr. Ram Subhag Singh	9.6.67
11.	India - Burma boundary agreement.	Shri Surendra Pal Singh.	13.6.67
12.	Newspaper report that an Indian official inquiry has revealed that the CIA as well as Embassies of some communist countries had given substantial sums of money to certain political Parties and individuals in India during the last general election.	Shri Y. B. Chavan	15.6.67.
13.	Government business for the week commencing the 19th June, 1967.	Dr. Ram Subhag Singh	16.6.67.
14.	Shri Arjun Arora's allegation that certain Central Ministers are in the pay of Birlas.	Shrimati Indira Gandhi	20,6.67.
15.	Emergency.	Shri Y.B.Chavan	22.6.67.
16.	Government business for the 23rd June, 1967.	Dr. Ram Subhag Singh,	22.6.67.

^{*} Statement was laid on the Table.

1,	2.	3,	4.
17,	Government business for the period 26th June to 21st July, 1967.	Dr. Ram Subhag Singh	25.6.67.
18.	Dislocation of train services on certain sections of Eastern and South-Eastern Railways.	Shri C. M. Poonacha	23.6.67
19.	Correcting the answer given on the 16th June, 1967 to Starred Question No. 541 by Shri S.C. Samanta and others regarding Price of Steel after Decontrol.	Shrí Prakashch B. Sethi.	23,6,67.
•20.	Threatened strike of Air India's Pilots on the 27th June, 1967.	Dr. Karan Singh	27.6.67
21.	Change in the order of discussion and voting on Demands for Grants in respect of Budget (General) for 1967-68.	Dr. Ram Subhag Singh	29.6.67.
22.	Correcting the answers given on the 29th June, 1967 to supplementaries by Shri George Fernandes and Dr. Ranen Sen on Starred Question No. 813 regarding Jet Fuel.	Shri K.Raghuramaiah	13,7.67.
23.	Change in the order of discussion and voting on Demands for Grants in respect of Budget (General) for 1967-68.	Dr. Ram Subhag Singh	13,7.67.
. 24.	Government decisions on the Administrative Reforms Commission's recommendations relating to the Planning Commission,	Shrimati Indira Gandhi	17,7,67
*25.	Constitution of a Committee of Inquiry on Industrial Licensing.	Shri Fakhruddin Ali Ahmed.	19,7.67.

1.	2,	3.	4.
26.	Tuticorin Harbonr Project.	Dr. V.K.R.V.Rao	19.7.67
27.	Adoption of Indian languages as media of education at the University stage.	Dr. Triguna Sen	19.7.67
28	Kennedy Round of Tariff Negotiations	Shri Dinesh Singh	20.7.67
29.	Abolition of excise duty on Nepa newsprint and the countervailing duty on imported newsprint.	Shri K.K.Shah	20,7.67
30,	Prorogation of the Madhya Pradesh Legislative Assembly.	Shri Y.B. Chavan	20.7.67
31.	Government business for the week commencing the 24th July, 1967.	Dr. Ram Subhag Singh	22.7.67
32.	Report of Central Wage Board for Coal Mining Industry.	Shri Jai Sukhlal Hathi	24.7.67
33,	Gift of wheat by the Government of Australia.	Shri Jagjivan Ram	25.7.67
34,	Government business for the week commencing the 31st July, 1967.	Dr. Ram Subhag Singh	28.7.67
35.	Printing of Madhya Pradesh State Budget by the Madhya Pradesh Government,	Shri Y.B. Chavan	31.7.67
36.	Government business for the week commencing the 7th August, 1967.	Dr. Ram Subhag Singh	4.8.67
*37.	Strike threatened by All India Port and Dock Workers Federation at Major Ports	Dr. V.K.R.V.Rao	8.8.67
* 38.	Problems of the Jute Industry and Cotton price policy for 1967-68.	Shri Dinesh Singh	10.8.67

^{*} Statement was laid on the Table.

1,	2.	3,	4,
39.	Results of the talks with the representatives of the All India Port and Dock Workers Federation regarding the strike threatened by them at major ports.	Dr. V. K. R. V. Rao	10.8.67
40,	Pre-publication of the information about sale of helicopters by the Soviet Union to Pakistan before the statement was made in the House.	Shri M.C.Chagla	12,8.67
41.	Security of passengers in Howrah Kharagpur suburban Section of the South Eastern Railway.	Shri C.M.Poonacha	12.8.67.

21. STATEMENTS UNDER DIRECTION 115

S1. No.	Subject	Member who raised the matter,	Minister who replied.	Date
1.	2.	3.	4.	5.
1.	Certain information given by the Minister of Food, Agriculture, Community Development and Cooperation in the House on the 22nd May, 1967, about the quantity of foodgrains supplied to Repair Kerala	Shri P.K. Vasudevan Nair	Shri Jagjivan Ram	30.5.67
2.	Certain information given by the Minister of Food, Agriculture, Community Development and Comperation in the House on the 22nd May, 1967, about the quantity of foodgrains supplied to Bihar.	Shri Shiva Chandra Jha.	Shri Jagjivan Ram	31.5.67

1.	2,	3.	4.	5.
3.	Certain information given by the Minister of Home Affairs in the House on the 13th June, 1967 about non-receipt of information on the situation in Naxalbari area from the Government of West Bengal.	Shri H.N. Mukerjee.	Shri Y.B. Chavan,	19.6.67.
1.	Answer given by the Deputy Minister of Law on the 18th July, 1967 to Unstarred Question No. 5910 regarding Indian Law Institute, New Delhi.	Shri George Fernandes.	Shri D.R. Chavan.	11.8.67.

22. PERSONAL EXPLANATIONS UNDER RULE 357.

S. No.	m	nister/Member who ade the personal xplanation.	Date
1.	2.	3.	4.
1.	Certain statements made by Shri S.M.Banerjee in the House on the 30th May, 1967.	Shri Satya Narayan Sinha	30.5.67
2.	-Do-	Shri Krishna Chandra Pant	30.5.67
3.	Certain statement relating to the Minister of Commerce made by Shri George Fernandes in the House on the 26th June, 196		26.6.67.
. 4,	Certain information given by him in his speech on the 20th July, 1967.	Dr. Govind Das.	25.7.67
5,	Certain information given by him in his speech on the Finance (No.2) Bill, 1967, on the 24th July, 1967.	Shri N.G.Ranga.	27.7.67.

23. MATTER UNDER RULE 377

Sl. No.	Subject	Member who raised the matter.	Minister who made the statement.	Date
1.	2.	3.	4.	5.
1.	Disposal of the adjourn- ment motion by the Deputy Speaker on the 24th May, 1967.	Shri D. K. Kunte	-	26.5.67
2.	Reported statement by the Minister of State for Steel Mines and Metals about the fifth steel plant at a press Conference before making the statement in the House.	Shri Madhu Limaye	Shri Prakash Chand. B. Sethi.	15.6.67
3.	Translated version of Debates.	Shri S. Kandappan.	-	16.6.67
4.	Procedure for disposal of adjournment motions.	Shri Nath Pai	-	5.7.67
5.	Opportunity that should be given to Unattached Members to participate in the proceedings of the House.	Sarvashri Prakash Vir Shastri, Tenneti Viswanatham and D.K. Kunte.	-	21.7.67
6.	A lleged printing of Madhya Pradesh State Budget by the Madhya Pradesh Government for presentation to Lok Sabha in anticipation of the dissolution of the Assembly.	Shri Atal Bihari Vajpayee	-	28.7.67
7.	Display of a shoe by a member in the House on the 27th July, 1967.	Shri Nath Pai	-	28.7.67

1.	2,	3.	42.	5.
8.	Premature retirement of the Officer Commanding Malad, in spite of the previous recommendation of the Public Accounts Committee, as referred to in paras 1.10, 1.156-1. 158 of the Fourth Report of the Committee presented to the House on the 8th August, 1967.	Shri Madhu Limaye	Shri Bali Ram Bhagat.	11.8.67.

24. RULINGS/ANNOUNCEMENTS BY SPEAKER

S. No.	Subject	Date.	
1.	Procedure to be followed for inquiry into the Conduct of Members.	31.5.1967.	
2.	Right of the Government to refuse to disclose the contents of or lay on the Table of the House any document in their possession claimed by them to be confidential.	12.6.1967.	
, 3 .	Points raised in the House on the 27th June, 1967 regarding the scope of statements under rules 197 and the ambit of rule 380.	28.6.1967.	
4.	Laying of papers by private members.	7.7.1967.	
5.	Procedure for disposal of adjournment motions which are not pressed for vote.	12.7.1967.	
6.	Decision to refer to the Committee on Pu blic Undertakings for examination and report the matter relating to the contract entered into by the State Trading Corporation with an American firm for the supply of over three lakh tons of sulphur.	25.7.1967.	